

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

No. LJ (A) 50/2002/Pt.V/94

Dated, Shillong, the 26th August, 2022

OFFICE MEMORANDUM

Subject:- Revise of pay of Judicial Officers under the Meghalaya Judicial Service Rules, 2006 and the Meghalaya Higher Judicial Service Rules, 2015.

The undersigned is directed to say that in pursuance to the Hon'ble Supreme Court order dated 27-07-2022 in All India Judges Association vs. Union of India & Others WPC 643 of 2015, the Governor of Meghalaya is pleased to revise the pay of Judicial Officers under the Meghalaya Judicial Service Rules, 2006 and the Meghalaya Higher Judicial Service Rules, 2015 as follows:

1. The new revised pay shall be as per pay matrix at **table 1** and applicable with effect from 01-01-2016 and shall be extended to all Judicial Officers against their existing pay. The existing allowances shall continue until such order being passed by Hon'ble Supreme Court.
2. The Judicial Officers shall be entitled to Central Dearness Allowance as notified by Central Govt. from time to time w.e.f. 01.01.2016.
3. The arrear pay shall be paid after deduction of the 30% interim relief in the following manner:
 - i) 25% in cash within a period of 3 months;
 - ii) Another 25% to be paid in cash within 3 months thereafter;
 - iii) The balance 50% has to be paid on or before the end of June, 2023.
4. The fixation of pay of the Judicial Officers to the new pay matrix shall be as per FR 23 (i) of the FRs & SRs, 1984.

Sd/-
Shri C.V.D. Diengdoh, IAS
Secretary to the Govt. of Meghalaya,
Law Department.

Contd..2/-

Memo No. LJ (A) 50/2002/Pt.V/94-A,

Dated, Shillong, the 26th August, 2022.

Copy for information to: -

1. The Accountant General (A & E), Meghalaya, Shillong.
2. Personnel & AR (A) Department.
3. Finance (PR) Department.
4. Cabinet Affairs Department.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/
Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
7. The Treasury Officer, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/
Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
- ✓ 8. DEO, Law Department.
9. Guard file.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.

Table-I

Sr. No.	Civil Judge (Jr. Div) Entry Level	Civil Judge (Jr. Div) 1 Stage ACP	Civil Judge (Jr. Div) II Stage ACP/ Civil Judge (Sr. Div) Entry Level	Civil Judge (Sr. Div) 1 Stage ACP	Civil Judge (Sr. Div) II Stage ACP/ District Judges Entry Level)	District Judges (Selection Grade)	District Judges (Super Time Scale)
Existing Pay Scale	27700-44700	33090-45850	39530-54010	43690-56470	51550-63070	57700-70290	70290-76450
Existing Entry Pay	27700	33090	39530	43690	51550	57700	70290
Level	J-1	J-2	J-3	J-4	J-5	J-6	J-7
Year 1	77840	92960	111000	122700	144840	163030	199100
Year 2	80180	95750	114330	126380	149190	167920	205070
Year 3	82590	98620	117760	130170	153670	172960	211220
Year 4	85070	101580	121290	134080	158280	178150	217560
Year 5	87620	104630	124930	138100	163030	183490	224100
Year 6	90250	107770	128680	142240	167920	188990	
Year 7	92960	111000	132540	146510	172960	194660	
Year 8	95750	114330	136520	150910	178150	200500	
Year 9	98620	117760	140620	155440	183490	206510	
Year 10	101580	121290	144840	160100	188990	212710	
Year 11	104630	124930	149190	164900	194660	219090	
Year 12	107770	128680	153670	169850			
Year 13	111000	132540	158280	174950			
Year 14	114330	136520	163030	180200			
Year 15	117760						
Year 16	121290						
Year 17	124930						
Year 18	128680						
Year 19	132540						
Year 20	136520						